

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**UNSTARRED QUESTION No. 1369**  
TO BE ANSWERED ON 30.07.2024

**SCHEMES FOR PWDS**

1369. SHRI HANUMAN BENIWAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

(a) whether there is any separate scheme for persons with higher disability under Section 38 of the Rights of Persons with Disabilities Act, 2016, if so, the details thereof ;

(b) whether there is also any separate scheme for the said persons with higher disability on making the certificate in accordance with the procedure laid down in the Section 38(1) of the said Act, if so, the details thereof; and

(c) whether any assistance has been provided to disabled people under the said scheme in the country including Rajasthan and if so, the details thereof during the last five years?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B L VERMA)

(a) & (b): As per Rule (9) of the Rights of Persons with Disabilities (Amendment) Rules, 2019, the State Government or Union Territory Administrations may develop dedicated schemes to provide high support to such persons with benchmark disabilities (disability of 40% or more) who are recommended by the Assessment Board constituted by States/UTs for high support needs. Further, under the National Fund for Persons with Disabilities, there is a component to provide financial support to assist the individual person with benchmark disability having high support needs to meet their certain exclusive needs. Under this component, financial assistance is capped at either the actual cost of the customized mobility equipment or Rs. 1 lakh, whichever is lower. Additionally, assistive devices or equipment available with the ALIMCO (a Central Public Sector Enterprise) must be procured exclusively from them and cannot be sourced from any other provider. In the FY 2024-25, two beneficiaries have been provided motorized wheel chair through ALIMCO under this component of National Fund for which total payment of Rs.1,44,000/- has been made to ALIMCO.

The Department is also implementing the Scheme of 'Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP)' under which funds are released to various Implementing Agencies to assist the eligible persons with benchmark disabilities which also include persons with higher degrees of disability (not specifically in terms of Section 38 of the RPwD Act, 2016) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential.

(c): The number of beneficiaries (NOB) covered under ADIP Scheme during last 05 years including Rajasthan is as under :-

<b>Year</b>	<b>NOB(All India)</b>	<b>NOB (Rajasthan)</b>
2019-20	3,51,629	7210
2020-21	2,58,749	6398
2021-22	2,43,987	5366
2022-23	2,89,987	4946
2023-24	3,46,864	5623

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